

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal Nos. 70 & 71 of 2012**

**Dated : 20<sup>th</sup> March, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**NTPC Ltd.**

**.... Appellant (s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ...Respondent (s)**

Counsel for the Appellant(s): **Mr. M.G. Ramachandran**

Counsel for the Respondent (s): **Mr. Manu Seshadri for R.1**

**ORDER**

As agreed by the learned counsel for the parties, post the  
matter on **17.04.2013.**

**(V.J. Talwar)**  
**Technical Member**  
**ts/pg**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**